

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) - **Amit Rathore**
Date of Birth - **22.06.1980**
Present Post held - **Civil Judge Class-II**

Immovable Property

Name of District Sub-Division, Taluka and Village in which property is situated.	Name and Details of Property	Land	If not in own name, state in whose name held and his/her relationship to the Government Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Village-Manchar, Tah & Dist-Khangon(MP)	Housing and other Buildings 2	3 11.76 Acre	4 Co-ownership with Brother Sumit Rathor	5 Purchased from Rajaram & his brother
Village-Gopalpura, Tah & Dist-Khangon(MP)		2.00 Acre	Co-ownership with Brother Sumit Rathor	Purchased from Gulabchand S/o Gopald Mall
Village-Mahumandali, Tah & Dist-Khangon(MP)		6.00 Acre		Acquired from Lt. Smt. Khemabai Rathor On Will
Ravindra Nagar, Khangon , Tah & Dist-Khangon(MP)	House built on 4200 Square feet Plot		Co-ownership with Brother Sumit Rathor	Acquired from Lt. Smt. Khemabai Rathor On Will
Sudama Nagar, Khangon , Tah & Dist-Khangon(MP)		1500 Square feet Plot		Purchased from Suktal S/o Charu Mall

Movable Property

- Name Of Articles**
- 1- HeroHonda Motorcycle No.MP09 LC 8674 (Model-2004)
 - 2- Bajaj Pulsar Motorcycle No. CG08 NA 8498 (Model-2011) sold on 07-01-2013
 - 3- Maruti 800 car No. MP 10 B 5505 (Model-1997)
 - 4- Ford Figo Car No. CG 08 K 1554 (Model-2011)

Jewellery (Lump Sum)

Gold Ornaments 04 Tola valued-120000/-

